

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:15th May, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 11/2017(CZ)	Justice Ramesh S. Garg Vs State of M.P. & 3 Ors.	Mr. Ajay Shakar Ukas, Adv. Mr. Ravi Kant Patidar, Adv. Mr. H.Y.Mehta, Adv. Mr. Sachin K. Verma, Adv. Mr. Furqan Khan, Adv. Mr. Basit Khan, Adv.	
2.	Original Application No. 80/2016(CZ) (M.A.No.926/16)	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Shantanoo Saxena, Adv. Mr. Rohit Sharma, Adv. Mr. OmShankarShrivastav, Adv	
3.	Original Application No. 149/2016(CZ) (M.A.No.227/17)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 16/2015(CZ)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sumer Chouhan, Adv. Mr. Kumar Ojha, Adv.	
5.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corporation & Ors.	Mr. Ajay Gupta, Adv.	
6.	Original Application No. 146/2014(CZ)	Nityanand Mishra <i>(Gharial Sanctuary)</i> Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey, Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. R-2 Mr.OmShankarShrivastava Adv Mr. Yadvendra Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv. Mr. Nishant Goel, Adv.	
FOR COMPLIANCE				
7.	Original Application No. 02/2013(THC)	Nityanand Mishra (Murar River, Chitrakoot) Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R-1,3,5	

			Mr. Shivendu Joshi, Adv. R-2 Mr. Suman Mandal, Adv. & Mr. Sandeep Singh, Adv. R-4 Mr. Deepesh Joshi, Adv. R-6 Mr. Sambhav Sogani, Adv. R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	
8.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Vivek Choudhar, Adv. for Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv. R-2 Mr. Om. S. Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ravikant Patidar, Adv.	
9.	Original Application No. 35/2014(THC)	Ram Saroj Kushwaha (Birla Cement) Vs. State of M.P. & 11 Ors.	Mr. Arvind Shrivastava, Adv. Smt. Chandra Shrivastava, Adv. Mr. Ashok Shrivastava, Adv. Mr. Sachin K. Verma, Adv. for R-1 to 8 Mr. Ravi Kant Adv. R-9 to 12 Mr. Ajay Gupta, Adv. R-11	

Date: 15th May, 2017

Time : 2.30 PM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
10.	Original Application No. 159/2014(CZ)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. R-8 & 9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv. for MoEF Mr. Sachin K. Verma, Adv.	
11.	Original Application No. 34/2016(CZ) (M.A.No.134/16) (M.A.No.386/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. S.R. Waghmare, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria, Adv. Mr. Deepesh Shukla, Adv. R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohagura, Adv. Mr. Sanjeev Mishra, Adv.	

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